GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 824 TO BE ANSWERED ON DECEMBER 04, 2025

IMPLEMENTATION OF PM E-BUS SEWA SCHEME

NO.824. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of HOUSING AND URBAN AFFAIRS be please to state:

- (a) the overall progress made in the implementation of the PM e-Bus Sewa scheme across the country;
- (b) the present status of operationalisation of the hundred electric buses sanctioned to Mangalore under the said scheme;
- (c) whether the Union Government has received any communication or proposals from the State Government of Karnataka or the Mangalore City Corporation regarding land identification for charging depots, parking facilities or related infrastructure and if so, the details thereof;
- (d) the next steps required from the State Government/Urban Local Body for the timely rollout of the said scheme; and
- (e) the timelines and conditions prescribed by the Government for cities to complete preparatory actions such as land allocation, SPV arrangements, tendering and fleet deployment?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a): "PM-eBus Sewa" launched on 16th August 2023 aims to augment city bus operations in urban areas with Central Assistance (CA) of Rs. 20,000 crores for deploying electric buses under the PPP model.

Progress of the Scheme:

Bus Demand

Ministry has approved 9,360 e-buses demand from 15 States and 4 UTs. These approved buses have been sanctioned as per the Scheme Guidelines and Addendum (15th April 2025) and are spread across 106 cities. State wise sanctioned buses are attached at Annexure- I.

<u>Associated Infrastructure [Bus Depot and Behind-The-Meter (BTM) Power</u> Infrastructure]

- Projects Sanctioned for BTM Infrastructure, so far: 88
- Projects Sanctioned for Civil Infrastructure, so far: 85
- > Total Sanctioned Amount for associated infrastructure, so far: Rs 1,075.31 crore.

Bus Tender Progress

- Buses Tendered, so far: 6,518
- Letter of Confirmation of Quantity (LoCQ) Issued: 5,918
- Letter of Award Issued, so far: 4,447
 - (b) to (e): A total of 750 e-buses has been sanctioned for the State of Karnataka including 100 electric buses for Mangalore. The tendering of bus is done by Convergence Energy Services Limited (CESL) by aggregating the demand to get better price discovery. The Karnataka State Road Transport Corporation (KSRTC) has submitted proposals for the establishment of depot infrastructure at Mudupi and Kuntikana, each with a capacity to accommodate 50 e-buses within Mangalore City.

For the timely roll out of the PM-eBus Sewa scheme, cities/ULBs are required to complete pre-implementation activities, such as land allocation for the depots, processing of tenders for civil and power infrastructure, work for the depot, commissioning of associated infrastructure, and SPV arrangement before the start of bus operations. No specific timelines have been prescribed for completion of pre-implementation activities. However, scheme provides for subsidy for maximum 10 years or up to March 2037 whichever is earlier.

List of State wise Sanctioned e-buses under PM-eBus Sewa Scheme

S.no	State / UT	No. of Cities	Buses sanctioned
1	Assam	01	100
2	Andhra Pradesh	11	1050
3	Bihar	06	400
4	Chhattisgarh	04	240
5	Gujarat	08	780
6	Haryana	07	450
7	Madhya Pradesh	08	972
8	Maharashtra	22	1559
9	Meghalaya	01	55
10	Odisha	05	400
11	Punjab	05	447
12	Rajasthan	09	1150
13	Uttarakhand	02	138
14	Karnataka	10	750
15	Chandigarh (UT)	01	428
16	Jammu & Kashmir (UT)	02	200
17	Ladakh (UT)	01	15
18	Puducherry (UT)	01	75
19	Telangana	02	151
	TOTAL	106	9360